Annexure-1
Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021
List of secured financial creditors

(Amount in ₹)

	2 STATE BANK OF INDIA	PUNJAB NATIONAL BANK	SI. No Name of creditor	
			Identific ation No.	
	15.04.2021	12.04.2021	Date of receipt	Details of
470700633	168821484	12.04.2021 301978148	Amount	Details of claim received
461 500000	168800000	292700000	Amount of claim admitted	
	PRINCIPAL AND INTEREST	PRINCIPAL AND INTEREST	Nature of claim	
461500000	168800000	292700000	Amount covered by security interest	
	ON	YES	Whether security interest relinquished? (Yes/No)	Details of claim admitted
	Hypothecation of entire current assets of the Corporate Debtor, Equitable Mortgage of immovable property bearing Arzi No 9 and 10 at Babatpur, Tehsil Pindra, Varanasi.	1st Charge on entire current assets, current and future, hypothecation of TATA Trucks of Corporate Debtor	Details of Security Interest	ed
	Personel guarantees of Promoters/ Directors without any specific amount as per the claim documents	Personel guarantees of Promoters/ Directors without any specific amount as per the claim documents	Amount covered by guarantee	
100.00	36.58	63.42	% share in total amount of claims admitted	
	0	0	Amount of contingent claim	
	0	0		Amount
9299632	21484	9278148	Amount of claim rejected	
	0	0	Amount of claim under verification	
			Remarks, if any	

Annexure-2
Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021

List of unsecured financial creditors (Amount in ₹)

No.		-	2	ω	
Name of creditor		TATA MOTOR FINANCE SOLUTIONS LIMITED	TATA MOTORS FINANCE LIMITED	TATA CAPITAL FINANCIAL SERVICE LIMITED	
Identificat ion No.					
Details of	Date of receipt	08.04.2021	08.04.2021	15 04 2021	
Details of claim received	Amount claimed	113250366	7387212	77348865	107086443
Details of claim admitted	Amount of claim admitted	0	0	0	D .
admitted	Nature of claim	PRINCIPAL+INTEREST	CHARGES	PRINCIPAL+INTEREST	
	Amount covered by guarantee				
	% share in total amount of claims admitted	NA	NA	NA	
Amount of contingent claim		0	0	0	
Amount of any mutual	may be set	0	0	0	
Amount of claim rejected		0	0	0	
Amount of Amount of claim Amount of claim kemarks, it any mutual rejected under any		113250366	7387212	77348865	197986443
any					

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Annexure

Name of the corporate debtor: Varanasi Auto Sales Limited.; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021

No. 4 9 6 Other stakeholders, if any (other than financial creditors Operational creditors (other than Workmen, Employees Unpaid insolvency resolution process costs Operational creditors (Government Dues) Operational creditors (Employees) Liquidation costs incurred till date Operational creditors (Workmen) Unsecured financial creditors Category of stakeholders Secured financial creditors and operational creditors) and Government Dues) Total No. of claims Summary of claims received 29 41 0 1 0 0 470799632 681099708 197986443 Amount 4094191 1009532 6926285 283625 0 0 (Amount in ₹) No. of claims Summary of claims 23 2 0 29 0 0 0 w 0 admitted 461500000 471250647 Amount 2123765 6926285 700597 0 0 0 0 0 Amount of contingent | of claims | claims under claims 0 0 0 0 0 0 0 0 rejected verification Amount | Amount of 9299632 308935 0 0 0 0 0 0 197986443 1970426 283625 0 0 0 0 0 Annexure Details in for Liquidation cost. Claims for Gratuity of Employees and No claim received Remarks, if any workmen under verification.

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Annexure-3

Т	Т	T								No.	SI.	
								II any	representative,		Name of	
										workman	Name of	
	MOT WIT PICKERE	NOT APPLICABLE									Identification No.	
								receipt claimed	Date of	received	Details of claim	
									Date of Amount Total		f claim	
						admitted	claim	amount of			П	
			commencement	liquidation	preceding the	four months	period of twenty-	amount of claim for the	Amount of		Details of claim admitted	(Amount in ₹)
								of claim total	Nature		mitted	3
					admitted	claims	amount of	total	% share in			
										contingent	Amount of	
							set off	may be	dues, that	mutual rejected	Amount	
										rejected	Amount of	
										under vermeanon		
										шашу	if any	Damasla

Name of the corporate debtor: Varanasi Auto Sales Limited; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021 Annexure-4

List of operational creditors (Employees)
(Amount in ₹)

သ	2	Γ	-	_	_	_		_	_	_		_			INO.	2	<u>V</u>		
											· · · · · ·	anv	representative, ii	3:	authorised	200	Name of		
BRIJ SHYAM TRIPATHI	ARUN CHATURVEDI	CHANGE TOWN OFFICE	ATAV PAT SINICH														Name of employee		
																	Identification No.		
08.04.2021	03.04.2021	00.01.202	03 04 2021 40582										receipt		Date of	2	Details of claim received	1	
48807	194236	1000	40582										CIallieu		Amount		m received		
0	C		O							admitted		claim	TO TIMOTHE		TOLAI				()
0	C		0	1	commencement	III	liquidation	preceding the		months	Person	period of twelve	CIAIIII IOI LIIC	alaim for the	Amount or		Details of claim admitted	سائم سنماء كم دانيه	,
Employment dues	Employment dues	Tananat duos	Employment dues												LAGUIC OI CIGIIII	Nature of claim	Illien	14404	
0			0							admitted		of claims		total amount	, o o	% share in			
0		0	0											claim		contingent		Amount of	
0		0	0				set off		may he	וואנ	+ho+	dues,		mutual		or any		Amount Amount	
		اد	0	1										rejected		or claim		\mount	
40007	10007	194236	40582	1000										Vermeation	The state of the s	CIMILII UIIUCI	lain undan	Amount of	
																any		Kemarks, II	

Keymu

Annexure-5

Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021.

List of operational creditors (Government Dues)

(Amount in ₹)

	Si.	•	-	2	w	
	Details of Claimant	Department	ESIC	PROVIDENT FUND	SALESTAX/VAT	
		Government	YES	YES	YES	
		Identification No.				
	Details of claim received	Date of Amount receipt claimed	15.04.2021 631544	07.04.2021 4331001	06.04.2021 1963740	6926285
		Amount of It claim admitted		4331001	1963740	6926285 6926285
Dataila of claim admit	Details of claim admitted	Amount of Nature of claim claim admitted	DUES, INTEREST	DUES, INTEREST	DUES, INTEREST	
Had	ited	Amount covered by lien or attachment pending disposal		C	0	
		ether lien achment oved? s/No)			NA	
Am	conti	d of	27.12	02.35	28.33	100.00
Amount of Ar			00			
Amoun Amount	t of any of claim	dues, that may be set off	0 0		0	-
		1	0	0 0	(-
Amount of Remarks, if	claim under any verification					
mar	y				-	

Annexure-6
Name of the corporate debtor: VARANASI AUTO SALES LIMITED, Date of commencement of liquidation: 16.03.2021.; List of stakeholders as on: 23.08.2021
List of operational creditors (other than Workmen, Employees and Government Dues)
(Amount in ₹)

SI.

Name of creditor				B M SALES & SERVICES		
Identification No.						
Details of claim received	Date of receipt			12.04.2021		
m received	Amount claimed		1000527	1000000	1009532	
	Amount of claim	admitted	700507	700507	700597	
I	Nature of claim		SHIDDIIES	001111100		
Details of claim admitted	Amount covered by lien or attachment	pending disposal	NA	L		
d	Whether lien / attachment removed? (Yes/No)	removed? (xes/NO) guarantee	NA			
-			NO			
	% share in claim total amount of	claims admitted	100.00			
ent of	CIAIM		0			
Amount of any	dues, that	set off	0			
	rejected		308935 0			
-	ACILICATION					
any			0			

Annexure-7

Name of the corporate debtor: Date of commencement of liquidation:

; List of stakeholders as on:

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

SI. Name of Category of Identification No. stakeholder
ry of Identification Details of claim Amount of claim admitted e of covered by claims) Date of Amount receipt claimed claim admitted receipt claimed NOT APPLICABLE Details of claim admitted Ramount Amount of claim admitted e of covered by claim attachmen attachmen disposal
No. Details of claim received Date of Amount Amount of claim admitted receipt claimed No. Date of Claimed receipt claimed Natur Amount covered by claim attachmen t pending disposal
ed Amount of claim admitted e of covered by claim lien or attachmen t pending disposal
ed Amount of claim admitted e of covered by claim lien or attachmen t pending disposal
Natur Amount e of covered by claim attachmen t pending disposal
Amount covered by lien or attachmen t pending disposal
Amount covered by lielien or att attachmen tending disposal
Y res the W
Amount covered by guarantee
a e, "
of any contingen mutual dues, the may be
any mutual dues, that may be set off
of claim rejecte d
any of claim claim under mutual rejecte d verification dues, that may be set off
, if any

Before